

Central Administrative Tribunal, Principal Bench

Original Application No.1643 of 2003

New Delhi, this the 1st day of July, 2003

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. S.K. Naik, Member (A)

Vijender Kumar
Driver (Grade II)
R/o H.No.242
Barwala, Delhi-39

.... Applicant

(By Advocate: Shri Anil Singal)

Versus

1. Lt. Governor
Raj Niwas, Delhi
2. Govt. of NCT of Delhi
through its Chief Secretary,
Delhi Secretariat, IP Estate
New Delhi.
3. The Secretary (Services)
Delhi Secretariat, IP Estate,
New Delhi.
4. The Divisional Commissioner,
5, Shambhunath Marg,
Delhi-54
5. The Dy. Commissioner (North)
Tis Hazari, Delhi.

.... Respondents

O R D E R (ORAL)

By Justice V.S. Aggarwal, Chairman

Applicant seeks a direction to the respondents to hold a departmental promotion committee meeting and consider his name for promotion to Grade-I in the scale of Rs.1320-2040 and to promote him to Grade-I with effect from the date he completed six years in Grade-II with consequential benefits.

2. For the present, we are not dwelling into the merits of the matter because the applicant in this regard has already submitted a representation copy of which is Annexure A-5 to the Deputy Commissioner (North), Tis

VS Ag

Hazari, Delhi. The same is pending consideration.

3. Taking stock of the above facts, it is directed that respondent no.5 would consider the said representation and pass a speaking order within three months from the receipt of the certified copy of the present order and communicate it to the applicant. If the other departments have to be consulted, that should be done under the rules and regulations. O.A. is disposed of.

Naik
(S.K. Naik)

Member (A)

V.S. Aggarwal
(V.S. Aggarwal)

Chairman

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